

12.10 1/2 hrs.

[English]

MATTERS UNDER RULE 377

[English]

- (i) **Need to accept the demand of ex-servicemen regarding one rank-one pension**

PROF. NARAIN CHAND PARASHAR (HAMIRPUR): THERE is deep frustration and strong resentment among the ex-servicemen in the country regarding the non-acceptance of their genuine demand for the adoption of the principle of 'one rank-one pension'. The various associations of Ex-servicemen including Ex-servicemen League have been pressing this demand for the last so many years but with little success. The High Power Committee for the Welfare of Ex-servicemen set up by the Government of India which had submitted its report to the Prime Minister Smt. Indira Gandhi on 27th October, 1984, just 4 days before her martyrdom had also recommended the adoption of the principle in the calculation of pension.

It is, therefore, high time that the Government of India accepts and implements this demand without any further delay so as to ensure their welfare and the upholding of their status after retirement.

I request the Minister of Defence to accept the demand at the earliest.

[Translation]

- (ii) **Need to construct a fishing harbour at Jakhon region of Kutch, Gujarat**

SHRIMATI USHA THAKKAR (Kutch): Mr. Deputy Speaker, Sir, I am raising, through you, a very important matter in the House. I basically represent the Kutch constituency. All kinds of fish are found in the coastal region of Kutch. The best quality of fish in

India is found in my area Jakhon. A committee called "Team of Experts for selecting site for development of Fishing Harbour in Kutch region of Gujarat State" was set up by the Ministry of Agriculture, Government of India. On the basis of its report, Jakhon was selected for constructing a fishing harbour and this report was passed on to the Gujarat Government. Gujarat Government in form submitted this report to the Planning Commission with its recommendations but Planning Commission has not sent its report to Ministry of Agriculture so far.

After constructing fishing harbour at Jakhon, India will be able to export fish and earn lot of foreign exchange and a number of people in Gujarat will also be able to earn their livelihood.

Therefore, I request the Government, through you, that steps should be taken to implement this scheme at the earliest.

[English]

- (iii) **Need to provide funds under Core Area Development Scheme for the development of Jammu city and its surrounding areas**

SHRI JANAK RAJ GUPTA (Jammu): There are a number of Mohallas in Jammu city in Jammu and Kashmir State which are very congested. There are heaps of filth which gives birth to mosquitoes etc. There is a need to widen the congested lanes. The sewerage system is also not good. I would like to urge upon the Ministry of Urban Development, Government of India to provide adequate funds under Core Area Development Scheme for the development of Jammu City and its surrounding areas.

[Translation]

- (iv) **Need to start the work of Sakri-Hasanpur and Darbhanga-Samastipur railway line**

SHRI RAM BHAGAT PASWAN (Rosera): Mr. Deputy Speaker, Sir a number of

railway projects have been lying pending for the last several years in North Bihar. Survey work on all these has been completed. Crores of rupees were spent on survey by the Government. North Bihar is extremely backward in the matter of transport, due to which unemployment and poverty are increasing there. A survey of Sakri-Hasanpur railway line and Darbhanga-Samastipur B.G. railway line was completed and work on these lines had commenced but later on it was shelved. Therefore, people are agitated over it. There are no railway services worth the name available in North-Bihar. Trains do not run on time. People prefer travelling by bus for lack of Super-fast trains. Today 3 crore people of North Bihar are deprived of rail services.

Government of India is, therefore, requested to restart the construction work of Sakri-Hasanpur rail line and Darbhanga-Samastipur B.G. rail line without any further delay. With completion of these projects pending for a long time, people will get employment which will bring economic prosperity to them.

- (v) **Need to direct Jammu and Kashmir Government to provide basic amenities to pilgrims of Amarnathji**

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Mr. Deputy Speaker, Sir, through you, I want to draw the attention of the Government towards a very holy and famous place of pilgrimage, viz. Shri Amarnathji. A large number of pilgrims from all over the country and foreign tourists visit this place daily. But it is a matter of regret that basic amenities are not made available there to the pilgrims as a result of which only less than half of the devotees, are able to have 'darshan' of Amarnathji. No road has been constructed there and the track is not suitable for being covered on foot. No eatables are available en route and there are also no arrangements for medical aid for the pilgrims.

Therefore, I urge upon the Central

Government to direct the state Government to remove these difficulties and provide adequate financial assistance to the State Government for constructing a road.

[English]

- (vi) **Need to provide Financial Assistance to Manipur to meet the flood situation in the State**

SHRIN. TOMBISINGH (Inner Manipur): Manipur valley particularly the capital city, Imphal is in the grip of unprecedented flood havoc these days and there is no sign of early relief from this crisis which has rendered thousands homeless and all normal life including road communication, business activities and social activities; administration, educational activities impossible in the State capital and its suburbs in the Eastern and Western sector. The major rivers flowing in the Manipur valley are above danger level and the Nambul has overflowed submerging badly the Central and Western portions of the Imphal city including the main business centre Khawairamband Bazar. The Imphal river banks had breached at very crucial points in the north of Imphal causing flash floods in the northern sector of the town and marooning thousands of people needing rescue. Imphal East is also flooded due to breaches in the Iril river banks. The scene is unprecedented in memorable history and the the relief and rescue operations will have to be massive. The losses will be colossal. Union Government is requested to assist the State in a massive way. The Government is also requested to help the State in taking long term measures against recurrence of such havocs.

- (vii) **Need to increase the supply of rice, oil and sugar to Kerala**

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): The staple food of the people of Kerala is rice. The people of Kerala depend to a great extent on the rice distributed through Fair Price Shops. However, the present allocation is insufficient to meet their needs. This is also the case with Palmolien